PROF. DILIP CHAKRAVARTY (Calcutta South): Mr Speaker; Sir, with your permission, under Rule 377 I rise to plead with the Government of India to take over the Ganges Printing Ink Factory Ltd. This factory has been closed for the last seven months and the payment of salaries to the workers has not been made since October, 1977. The Government of West Bengal has already forwarded to the Government of India a proposal for taking over the concern. It is urgently necessary that the Ministry of Industry, Government of India, do take into consideration the situation prevaling in the Ganges Printing Ink Factory, Howrah, West Bengal and do take expeditious steps for opening the same.

(V) REPORTED DETERIORATION IN LAW AND ORDER SITUATION IN DELHI

श्री निर्मल चन्द्र जैनं (सिवनी) : प्रघ्यक्ष महोदय, मैं नियम 377 के ग्रन्तर्गत सदन ग्रीर सरकार का घ्यान दिल्ली की बिगड़ती हुई शान्ति ग्रीर व्यवस्था की स्थिति की ग्रोर दिलाना चाहता हूं । प्रकेले 2-5-78 के दिन छः ऐसे केस पुलिस को रिपोर्ट किये गये, जिनमें रावरी हुई । ऐसे भी बहत से केस हो सकते हैं, जिन में ये घटनायें रिपोर्ट न की गई हों । ये डकैतियां मोहन गार्डन ग्रीर राउज ऐवेन्यू जैसे महत्वपूर्ण स्थानों ग्रीर घनी बस्तियों में हुई हैं ।

MR SPEAKER : For your informamation, a direction has been issued after consulting leaders of the various parties that Members who want to make statements under Rule 377 would only read out the written statement....

श्री निर्मल चन्द्र जैन :

I am merely translating it into Hindi; If you want, I will read out the statement in English.

ये इस प्रकार की घटनाएं नहीं हैं कि सड़क पर कोई छीना-झपटी हो गई हो, बल्कि घरों में घुस कर डर्कैतियां की गई हैं। इस प्रकार की घटना एक बहुत गम्भीर समस्या बन गई हैं । इसमें या तो पुलिस ठीक तरह से तफतीश नहीं करती है, या ठीक तरह से विजिलेंस नहीं रखती है । मैं चाहता हुं कि इस वारे में उचित कार्यवाही की जाये ।

12.37 brs.

MAY 5, 1978

MOTION RE. DRAFT FIVE YEAR PLAN 1978-83-contd.

MR SPEAKER : The House will now take up further consideration of the following motion moved by Shri Morarji Desai on the 3rd May, namely :--

> "That this House do consider the 'Draft Five Year Plan 1978—83' laid on the Table of the House on the 26th April, 1978".

Shri Govindan Nair.

SHRI M. N. GOVINDAN NAIR (Trivandram): Mr Speaker, Sir, it had been the normal practice in the past that before the draft of the Five Year Plan is finalised, preliminary discussions with the State Governments were conducted. This time the Planning Commission in their hurry did not care to have that kind of preliminary discussions with the State Governments. They have also come out with this Plan by cutting short the Fifth Plan by one year. From all this hurry. I was feeling very optimistic that the planning Commission is going to present a Plan that will find solution to the various problems facing our country. Going through the Plan document, I was happy to under-stand that the Planning Commission has identified the problems and they have also identified the possibilities. But when I went through the rest of the document, I felt very much disappointed.

The Planning Commission admits that during the past 27 years from a stagnant economy we have reached the stage of a growing economy. We have modernised our activities so that today we can feel proud that we are almost self-reliant. We have diversified our activities. In every field of industry we have certain developments. In the field of producing capital goods we are very much in advance. And also in the matter of foreign exchange and food we are in a very advantageous position. With all these possibilities we would have expected a Plan which would have really meant a solution to most of our problems. It has also been noted that during the past, in spite of all these developments, people were getting impoverished. If it was 40 percent during the Fifth Plan period, now they admit that